

in Kutch district and two in Junagardh district in Gujarat State;

(b) if so, the main features of the schemes;

(c) the time by which these schemes are expected to be completed; and

(d) to what extent Government propose to help in implementation of these schemes?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDESHWAR PRASAD): (a) Yes, Sir.

(b) The main features of the schemes are as under:

Name of Scheme	District	Estimated Cost (In lakh of Rs.)	Irrigation benefits (In hectares)
Nara	Kutch	77.97	1100
Raval	Junagarh	207.78	4050
Machhundri	Junagarh	173.09	4460

(c). The Government of Gujarat have reported that all these schemes are expected to be completed by the middle of 1976.

(d) Irrigation is a state subject and funds for execution of irrigation projects are provided by the State Governments within the framework of their overall developmental plans. The Central assistance to the State Plans is given in the form of block loans and grants, not related to any particular sector of development or project.

**Transfer of Staff dealing with contractor's Bill in Construction Accounts office, Kashmere Gate, Delhi (Northern Railway)**

6840. SHRI PANNA LAL BARUPAL: Will the Minister of RAILWAYS be pleased to state:

(a) total number of contractor's bills received in the Construction

Accounts Office, Kashmere Gate, Delhi from 1st January, 1973 to 31st December, 1973 and passed on the same day;

(d) total number of Accountants, Clerk Grade I, Clerk Grade II working in Construction Accounts Office, Kashmere Gate, Delhi dealing with the contractor bills for more than 3 years on 1st January, 1974; and

(c) what steps have been taken to replace the dealing staff who has been working in the Construction Accounts Office for more than 3 years, to root out corruption?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI). (a) 28 Bills.

(b) Accountant	Nil.
Clerk Grade I	3
Clerk Grade II	4

(c) The staff dealing with the Contractors bills are normally replaced by rotation duly keeping in view that there is no dis-location of work.

**Final Payment to Subheads of Northern Railway Accounts Department for Delhi Area due to Revised Pay Scales**

6851. SHRI PANNA LAL BARUPAL: Will the Minister of RAILWAYS be pleased to state:

(a) whether final payment on account of Revised Pay Scales has not been made to the Sub-Heads of the Northern Railway Accounts Department of Delhi Area so far; and

(b) if not, what steps have been taken by the Administration to expedite their dues and the target date by which payment will be made to them?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b). No. The question of allotment of revised scales of pay for Sub-Heads is under consideration. When their pay scales are notified, the staff will get three months' time to exercise their option to come over to the revised scales of pay. On receipt of their options, the pay will be fixed in the revised scales of pay and arrear bills drawn. No target date for the payment of arrears can be fixed at this stage.

#### Formulation of a New Policy on Oil

6852. SHRI C. K. JAFFER SHARIEF: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether Government has formulated any fresh policy in view of the high increase in the prices of crude oil by the Persian Gulf countries; and

(b) the steps taken by Government to maintain the production level in the industrial belt in both the public and private sectors?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Government have set up a Fuel Policy Committee under the Chairmanship of Shri S. Chakravarty Member, Planning Commission which is expected to submit its report shortly. This report should cover the entire gamut of energy sources, including oil. The policy in this regard will be determined after Government have received and considered this report

(b) Government have taken a number of interim measures which include, *inter-alia*, the following:—

(i) Maximum possible curbs on non-essential consumption of oil products are being imposed;

(ii) every effort is being made to maintain the supplies to the essential sectors of the economy;

(iii) bi-lateral contacts have been established with the oil producing countries in an effort to soften the consequences of the steep increase in prices of crude oil,

(iv) intensified efforts are being made to explore and develop crude oil production in the country both on land and offshore; and

(v) a co-ordinated plan is being drawn up to develop alternative sources of energy.

#### Display of Posters at Petrol Pumps to Check Adulteration

6853. SHRI RANA BAHADUR SINGH. Will the Minister of PETROLEUM AND CHEMICALS be pleased to state.

(a) whether Government had decided that posters with simple text should be displayed at the oil companies' retail outlets with a view to helping the consumer to detect adulteration;

(b) whether various petrol dealer associations have resented such a move and have advised their members to refrain from displaying such posters; and

(c) if so, further steps taken by Government regarding the implementation of the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) Petrol Dealers' Association of Madras and Bombay have sent representations against displaying posters.